

Uniform Wage Structure

1556. SHRI V. S. VIJAYARAGHAVAN: Will the Minister of LABOUR be pleased to state:

(a) whether the Government of Kerala has requested the Union Government for effecting a uniform wage structure throughout South India; and

(b) if so, the action taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) and (b) The Government of Kerala has been requesting the Union Government for removing the disparity in the minimum wages fixed under the Minimum Wages Act, 1948 in certain traditional employments in the Southern States. The Central Government had appointed a Committee to look into the problems. The Committee had in February, 1990 made certain recommendations for bringing about uniformity in wages in the traditional employments in the Southern States. The Minimum Wages Act empowers only the

State Governments to fix minimum wages in the scheduled employments under the State sphere. As such, the State Governments in the southern region were advised to take further necessary action in that regard.

Tubectomy and Vasectomy Operations in Chandigarh

1557. SHRI PAWAN KUMAR BANSAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of tubectomy and vasectomy operations performed in Chandigarh during last three years, year-wise; and

(b) incentives offered to couples opting for sterilisation operations?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SRIMATI D. K. THARADEVI SIDDHARTHA): (a) The number of tubectomy and vasectomy operations performed in the Union Territory of Chandigarh during the last three years viz. 1988-89, 1989-90 and 1990-91 are given below:—

<i>Year</i>	<i>Tubec- tomy</i>	<i>Vasec- tomy</i>
1988-89	2637	289
1989-90	2107	161
1990-91	2375	135
	(Provi- sional)	(Provi- sional)

(b) At present, Government of India does not give any incentive to members of general public for adopting Family Planning. However, a sum of Rs. 100 is paid to all acceptors of sterilisation on account of loss of wages. Some of the States do give some incentives from their own resources. Central Government employees who accept terminal methods of Family Planning after three or less number of children, are entitled to one incentive increment and $\frac{1}{2}$ % rebate in interest rate on House Build-

ing Advance taken by them. Special Casual Leave for sterilisation is also allowed.

Diversion of Forest Land for Non-Forest Purposes in Maharashtra

1558. SHRI UDAYSINGRAO GAIKWAD: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether a number of proposals for release of forest land for

non-forest use, submitted by the Government of Maharashtra to the Union Government, are still pending; and

(b) if so, the steps taken to clear these projects expeditiously?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT & FORESTS (SHRI KAMAL NATH): (a) 10 cases are pending.

(b) All necessary steps have been taken to clear these cases expeditiously.

Steps to make available Books to Students

1559. **DR. C. SILVERA:** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government propose to ensure availability of note books and books to students which have been brought out by Delhi Bureau of Text Books and N.C.E.R.T.

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) The demand-supply position of NCERT textbooks is closely monitored from time to time. All the NCERT textbooks for the session of 1991-92 for classes I to XII have been published and released for distribution through its sales outlets. The NCERT textbooks are distributed through 8 Sales Emporia of the Publications Division of the Ministry of Information & Broadcasting and 22 private wholesale Agents (13 for the UT of Delhi and 9 in other cities). The NCERT has also been entertaining direct orders from schools for supply of textbooks and has been running a Sales Counter inside its Campus at New Delhi.

According to the information received from the NCERT, the textbooks for all the classes I to XII for the academic session 1991-92 were made available to students in time.

Distribution of textbooks published by the Delhi Bureau of Textbooks, is monitored by the Directorate of Education, Delhi Administration. The Delhi Administration has informed that no shortage of such textbooks has come to its notice this year.

Neither the NCERT nor the Delhi Bureau of Textbooks manufactures and distributes note books.

(c) Does not arise.

Health Services by Public Hospitals for CGHS Beneficiaries

1560. **SHRI RAM KAPSE:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there are several public hospitals all over the country where C.G.H.S. beneficiaries are treated;

(b) whether the charges payable by the Union Government to these hospitals for rendering service to C.G.H.S. beneficiaries are inadequate and are not reimbursed in time;

(c) whether union Government have received any representation in this regard; and

(d) if so, action taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SRIMATI D. K. THARADEVI SIDDHARTHA): (a) Yes, Sir.

(b) to (d) For Services rendered to CGHS beneficiaries the public hospitals are paid in accordance with a prescribed rate schedule.